

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 14040/2014

UOI & ORS

Petitioner(s)

VERSUS

RAM ASHREY TRIPATHI

Respondent(s)

Date : 12/02/2015 This petition was called on for hearing today.

For Petitioner(s)

Ms Pushpa Kishore, Adv.
Mr. Shreekant N. Terdal, Adv.

For Respondent(s)

Ms. Asha Gopalan Nair, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit of the sole respondent is already
filed.

Registry to process for listing before the Hon'ble
Court as per rules.

(RACHNA GUPTA)
Registrar